Jedhe, Shri
Jyotishi, Shri J. P.
Kamble, Shri
Kedaria, Shri C. M.
Keishing, Shri Rishang
Khadilkar, Shri
Kindar Lal, Shri
Kotoki, Shri Liladhar
Kripa Shankar, Shri
Krishnamachari Shri T. T.
Kureel, Shri B. N.
Lakshmikanthamma, Shrimati
Lalit Sen, Shri
Mahishi, Dr. Sarojini
Malaichami, Shri
Mandal, Dr. P.
Maniyangadan, Shri
Mathur, Shri Shiv Charan
Medi, Shri S. A.
Mehrotra, Shri Braj Bihari
Mehta, Shri J. R.
Menon, Shri Krishna
Mirza, Shri Bakar Ali
Mishra, Shri Bibhuti
Mohanty, Shri Gokul
Morarka, Shri
More, Shri S. S.
Mukerjee, Shrimati Sharda
Nanda, Shri
Nigam, Shrimati Savitri
Oza, Shri
Pandey, Shri Vishwa Nath
Patel, Shri Man Sinh P.
Patel, Shri Rajeswar
Patil, Shri T. A.
Patnaik, Shri B. C.
Raghunath Singh, Shri
Rai, Shrimati Sahodra Bai
Rajdeo Singh, Shri
Raju, Shri D. B.
Raju, Dr. D. S.
Ram Sewak, Shri
Ram Subhag Singh, Dr.
Ramdhani Das, Shri
Rane, Shri
Rao, Shri Jaganath
Rao, Shri Krishnamoorthy
Rao, Shri Rameshwar
Ray, Shrimati Renuka
Reddiar, Shri
Roy, Shri Bishwanath
Samanta, Shri S. C.
Samnani, Shri
Sarma, Shri A. T.
Satyabhama Devi, Shrimati
Satyanarayana, Shri
Sharma, Shri A. P.
Sharma, Shri D. C.
Shastri, Shri Lal Bahadur
Shastri, Shri Ramanand
Sheo Narain, Shri
Shree Narayan Das, Shri
Shyam Kumari Devi, Shrimati
Siddananjappa, Shri
Sidheswar Prasad, Shri
Sinhasan Singh, Shri
Snatak, Shri Nardeo
Subramanyam, Shri T.
Swaran Singh, Shri
Tantia, Shri Rameshwar
Thomas, Shri A. M.
Tiwary, Shri D. N.
Tiwary, Shri K. N.
Tygi, Shri
Upadhyaya, Shri Siva Dutt
Varma, Shri Ravindra
Vidyalankar, Shri A. N.
Vijaya Ananda, Maharajkumar
Wadiwa, Shri
Wasnik, Shri Balkrishna
Yadab, Shri N. P.
Yadava, Shri B. P.

Mr. Speaker: The result of the Division is Ayes 29; Noes* 106.

The motion was negatived.

श्री हुकम चन्द कछवाय : गोलियां चलाओ

17.33½ hrs.

LEGISLATIVE COUNCILS (COMPOSITION) BILL

Shri Shree Narayan Das (Darbhanga): I beg to move:

"That the Bill to provide for the composition of the Legislative Councils of States and for matters connected therewith, be referred to a Select Committee consisting of 16 members, namely Shri Ramchandra Vithal Bade, Shri C. R. Basappa, Shri Basanta Kumar Das, Shri Gauri Shanker Kakkar, Shri K. L. More, Shri Shankarrao Shantaram More, Shri V. C. Parashar, Shri Jagannath Rao, Shri S. C. Samanta, Dr. Sarojini Mahishi, Shri Sheo Narain, Shrimati Ramdulari Sinha, Shri T. H. Sonavane, Shri Radhelal Vyas, Shri K. K. Warior and Shri Shree Narayan Das, with instructions to report by the last day of the first week of the next Session.

Mr. Speaker: The hon. Member may continue the next day.

15.33¾ hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

India's offer for Talks with Pakistan on Kutch Border and subsequent refusal of Pakistan to withdraw from Kanjarkot

Shrimati Renu Chakravartty (Barrackpore): I call the attention of the Minister of External Affairs to the

---

*The vote of Shri Shashi Ranjan could not be recorded as his name did not appear on the Photo-copy.

following matter of urgent public importance, and I request him to make a statement thereon:

"India's offer for Talks with Pakistan on Kutch Border and subsequent refusal of Pakistan to withdraw from Kanjarkot."

The Minister of External Affairs (Shri Swaran Singh): There has been a comparative lull on the Kutch-Sind border for the last sixty hours except for some desultory firing.

Yesterday, the Pakistan Government proposed to our High Commissioner in Karachi that there should be a cease-fire followed by a meeting at official level for tha restoration of the *status quo ante* and thereafter, there should be higher level talks to discuss the boundary question. We have sent an affirmative reply to this and suggested that the ceasefire should take effect as early as possible. We are awaiting further information from our High Commissioner in Karachi.

The Government of India's position has been made clear in the statements made by the Home Minister and the Prime Minister in Parliament on the 12th April. We are prepared to have talks with the Pakistan Government but in any talks we shall take the firm position that the Kanjarkot post set up only recently should be disbanded by Pakistan. Our point of view regarding Kanjarkot remains unchanged.

I hope the House will appreciate that it will not be expedient to say much more on the subject until we have had a further communication from Pakistan. I shall, take the earliest opportunity of making a fuller statement before the House.

Shrimati Renu Chakravartty: May I know from the hon. Minister why it is that yesterday the authorities who explained the Indian stand clarified that India was not putting forward any pre-conditions for the Indo-Pak. talks and today we were told in the House by our Prime Minister that the only condition which he insisted upon was the vacation of Kanjarkot post has to be acceeded to. May I know why our spokesman deal with such important matters in this manner?

Shri Swaran Singh: The position as stated on the floor of the House is the correct position. I have enunciated it again and if any spokesman at any level has made a statement contrary to that or the Press has misunderstood him, we should rely upon the statements that are made here.

Shrimati Renu Chakravartty: Will you take them to task? I am told that even Mr. L. K. Jha has explained this. I would like to know if this is true. If so will you take any steps? These are delicate matters; they should not be handled in this manner.

Shri Swaran ingh: I agree with the hon. Member that whoever explains it should take good care to see that our position is correctly projected .... (*Interruptions.*)

Shri Hem Barua (Gauhati): It seems that Pakistan is actively following Mao's dictum: first occupy a piece of territory; then lay your claim on the territory with all the force at your command. We have apprehensions that the refusal of Pakistan to withdraw from Kanjarkot is the starting point for a fullscale aggression against India. In that context, may I know particularly from the Prime Minister —it would be better if he told us— whether the Government have probed into the far flung intentions of Pakistan; and secondly, whether Government are prepared to face any eventuality that might be launched by Pakistan alone or that might be launched jointly by Pakistan and China?

The Prime Minister and the Minister of Atomic Energy (Shri Lal Bahadur Shastri): Whatever the intentions of Pakistan might be, we have to take special care on our side and I have no doubt that in so far as

[Shri Lal Bahadur Shastri]

Kanjarkot is concerned, our position is firm and remains firm. In the meeting which would be held we would definitely press our point of view that it has to be vacated. In regard to any further eventuality—whatever might happen; there might be a major attack or something like that and all that kind of thing—certainly the country should be prepared.... (*Interruptions*).

Shri Hem Barua: Our information is that Pakistan is not ready to vacate Kanjarkot. Are we going to have talks with Pakistan before she vacates. . . (*Interruptions.*)

Mr. Speaker: Order, order. We should proceed in an orderly manner. Question might be put. Answers would be given. All the others should sit silent.

Shri Lal Bahadur Shastri: As I said, whatever the eventuality, the country should certainly be prepared to face it and the Government will give it the most immediate attention.

Shri Hem Barua: My question has not been replied to. My question was very specific: whether we are going to have the talks if Pakistan does not vacate Kanjarkot, and she does not propose to vacate Kanjarkot as matters stand today.

Shri Lal Bahadur Shastri: We have not received any reply from them. In case they take up that attitude, than we will decide accordingly. But at present there is the talk, and we have accepted it, and we have sent our reply in the affirmative, and we will be prepared to meet them.

श्री हुकम चन्द कछवाय : (देवास) : अध्यक्ष महोदय, 12 तारीख को प्रधान मंत्री जी ने इसी हाउस में, इसी प्रश्न के उत्तर में कहा था कि जब तक हम कंजरकोट वापस नहीं ले लेते और जब तक पाकिस्तान कंजरकोट का सारा इलाका नहीं छोड़ देता, तब तक हम किसी भी कीमत पर उस से बातचीत करने के लिये तैयार नहीं हैं। मैं यह जानना चाहता हूं कि क्या प्रधान मंत्री जी यह बताने की कृपा करेंगे कि वह इस बात के लिए कहां तक तयार हैं और कंजरकोट के इलाके में भूमि पाकिस्तान के कब्जे में है, वह सारी जो भूमि कितनी है—कितनी भूमि पर उस ने कब्जा किया हुआ है।

श्री लाल बहादुर शास्त्री : मैं ने यह बात कही थी। और वह अब भी है कि हमारी यह शर्त है कि कंजरकोट खाली होना चाहिए और, जैसा कि मैं ने आप से कहा है, हम उस बात पर पूरी तरह से अड़े रहेंगे, उस को कहेंगे और उस पर जोर देंगे। बातचीत के बारे में मैं ने उस दिन भी कहा था कि अगर बातचीत होगी, तो हम उस में इस बात को रखेंगे और कहेंगे।

श्री हुकम चन्द कछवाय : उस दिन प्रधान मंत्री जी ने कहा था कि जब तक पाकिस्तान कंजरकोट को खाली नहीं करेगा, तब तक हम उस से बातचीत नहीं करेंगे।

श्री लाल बहादुर शास्त्री : जी नहीं।

Shrimati Renu Chakravartty: That is not what he said. He said we are not prepared to talk unless Kajarkot is vacted. That is the point.

Shri Hem Baru: Kanjarkot should be vacated, and Pakistan does not propose to vacate it, as it is. (*Interruption*).

Shri Surendranath Dwivedy (Kendrapore): There is a definite change in the attitude.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, अगर आप उस दिन की कार्यवाही को पढ़ेंगे, तो आप को मालूम हो जायेगा कि प्रधान मंत्री जी ने साफ शब्दों में यह कहा था कि जब तक पाकिस्तान कंजरकोट खाली नहीं करेगा, तब तक हम उस से बातचीत नहीं करेंगे।

अध्यक्ष महोदय : इस तरह से काम नहीं चलेगा। माननीय सदस्य सवाल करें, मिनिस्टर साहब को उन के स्टेटमेंट से कन्फ्रन्ट करें और उन से जवाब लें, मगर माननीय सदस्य आराम से और एक एक कर के चलें। ऐसा तो नहीं होना चाहिए कि सब माननीय सदस्य खड़े हो जायें और बोलने लग जायें।

श्री हुकम चन्द कछवाय : मेरे प्रश्न का उत्तर नहीं आया है।

अध्यक्ष महोदय : उत्तर आया है।

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, नहीं आया है। मैं ने यह पूछा है कि कंजरकोट में कितनी जमीन पाकिस्तान के कब्जे में है, लेकिन उस का जवाब नहीं दिया गया है। प्रधान मंत्री जी ने उस दिन जो यह उत्तर दिया था कि जब तक पाकिस्तान पूरा इलाका खाली नहीं कर देता, तब तक हम उस से बातचीत नहीं करेंगे, उन्हों ने उस के बारे में जवाब नहीं दिया है।

अध्यक्ष महोदय : क्या मिनिस्टर साहब को जमीन के बारे में पता है ?

The Minister of Home Affairs (Shri Nanda): This question arose the other day and I gave very definite information that they hold two-posts —standing posts—one being Kanjarkot and the other is what they call Ding, 1,300 yards and 2,000 yards and 2,000 yards. These are the two points. There is no question of any area where they have occupied and where they have got their forces ranged towards the whole area. That is not so.

श्री हुकम चन्द कछवाय : प्रधान मंत्री जी ने जो यह कहा था कि जब तक पाकिस्तान कंजरकोट को खाली नहीं करेगा, तब तक हम उस से बातचीत नहीं करेंगे, उस का उत्तर नहीं आया है।

अध्यक्ष महोदय : माननीय सदस्य ने उन के स्टेटमेंट से उन को कन्फ्रन्ट किया और उस का जो जवाब आया, वह भी सुन लिया। अब माननीय सदस्य बैठ जायें।

श्री हुकम चन्द कछवाय :प्रधान मंत्री जी ने 12 तारीख को साफ कहा था कि जब तक पाकिस्तान कंजरकोट खाली नहीं करेगा, तब तक हम उस से बातचीत नहीं करेंगे। मुझे इस बात का उत्तर दिया जाये।

अध्यक्ष महोदय : माननीय सदस्य अब बैठ जायें।

श्री हुकम चन्द कछवाय : मैं आप के प्रति आदर के कारण बैठ जाता है, लेकिन मेरे प्रश्न का उत्तर दिलाया जाये।

अध्यक्ष महोदय : यह मेरा काम नहीं है। माननीय सदस्य अब बैठ जायें।

Shri D. C. Sharma (Gurdaspur): From the statement made by the hon. Minister of External Affairs I find that desultory firng is going on. I also find that they have occupied Kanjarkot and also Ding. Now, I do not understand how our talks are going to materialise, because, to me it seems that we are confronted with the same situation as we have in the Ladakh area. They have military posts and we say we shall talk to them only if they vacate the military posts. But they do not vacate and they do not accept the Colombo proposals. I do not understand how we are going to get these things vacated --Kanjarkot and Ding—and how we are going to stop the desultory firing which may flare up into active firing any time. I want to know from the Minister of External Affairs how these two positions are going to be reconciled and how these talks which they are going to have are going to materialse.

Shri Swaran Singh: The hon. member has expressed doubts as to whether these talks will take place and if

[Shri Swaran Singh]

they take place, whether what we are trying to achieve will be achieved or not. I share his doubt. At the moment, there was a proposal to which we have sent a reply. There is no further reply from Pakistan. I would not like to anticipate what is going to happen or what we should do. At any rate, I would appeal to hon. members that when negotiations are going on, I should not be asked to state publicly as to what should be our attitude in the negotiations.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मेरा व्यवस्था का सवाल है। मैं कहना चाहता हूं कि 12 तारीख को प्रधान मंत्री जी ने साफ शब्दों में कहा था और सदन को यह आश्वासन दिया था कि जब तक हम कंजरकोट का इलाका खाली नहीं करवा लेते, तब तक हम किसी भी कीमत पर बातचीत नहीं करेंगे। आज प्रधान मंत्री जी कहते हैं कि हम उन से बात करेंगे और उस में इस का जिक्र भी करेंगे। मैं कहना चाहता हूं कि प्रधान मंत्री जी ने उस रोज जो वचन दिया था और आज वह जो बात कह रहे हैं, उन दोनों में अन्तर है। मैं चहाता हूं कि वह साफ शब्दों में फिर आश्वासन दें कि जब तक पाकिस्तान हमारे इलाके को खाली नहीं कर देता, तब तक हम उस से बातचीत नहीं करेंगे।

अध्यक्ष महोदय : यह व्यवस्था का प्रश्न नहीं है। व्यवस्था का प्रश्न वह होता है, जिस में मैं रिड्रैस दे सकूं।

श्री हुकम चन्द कछवाय : क्या प्रधान मंत्री जी ने उस दिन यह बात नहीं कही थी कि हम पाकिस्तान से तब तक बातचीत नहीं करेंगे, जब तक कि हम उस से यह बात तय नहीं कर लेते ?

अध्यक्ष महोदय : अब माननीय सदस्य बैठ जायें।

Shri Surendranath Dwivedy: This needs clarification, because a wrong impression will be created outside that there is a shift in our position. On that day he definitely said that we will not have any talks with Pakistan unless Kanjarkot was vacated.

Shri Ranga (Chittoor): The External Affairs Minister has appealed to all of us that we should not embarrass him by making him say things which he might afterwards think he should not have said. The same thing applies to them also. Sometime ago, the Prime Minister was good enough to call the leaders of various groups into a conference and suggested that we should try to cooperate with him. We have been trying to do that. From what has been said repeatedly by some of the members on this side, it is clear that there seems to be some clear shift—how far, it is for him to decide and for you also to observe. He said, without their vacating Kanjarkot there would not be any talks. Now they have agreed to these talks without any such pre-condition at all. It is very unfortunate that they should have chosen to take this new stand, while appealing to us for cooperation, without sending for us, taking counsel with us and giving us an opportunity of knowing their mind in a manner which would not be prejudicial to the national interests.

Shri S. M. Banerjee (Kanpur): My point of order is this. All these questions put by Mr. Kachhavaiya and others arose from the reply given by the Prime Minister when he said, in reply to a specific question, that we are not going to have any negotiations with Pakistan unless Kanjarkot is vacated. Today all these questions are being put on the basis of that answer given by the Prime Minister. Is it open to the Minister of External Affairs to say that we are having negotiations, it is a very delicate matter and we should not put him in an embarrassing position? I want your

clear ruling on this point. We want a clear assurance that we will not negotiate with Pakistan unless Kanjarkot is vacated. That assurance has come from the Prime Minister. Why should the External Affairs Minister try to hush up the matter? Let the Prime Minister, Sir, answer it.

Shri Lal Bahadur Shastri: What I said was this. So far as Kanjarkot is concerned, it is our firm intention that their standing posts will not be allowed to continue there. We stick to that position. I have said that we stick to that position and we will stick to it. Of course, for removing it, we shall take appropriate action after talking due account of the time factor and other circumstances. In the meantime if there are any talks and there is any suggestion that we should desist from such a course, then we shall make it a condition that Kanjarkot should be vacated. Otherwise talks cannot proceed. I have made it quite clear that in the meanwhile if talks are held we will pres our point of view that Kanjarkot has to be vacated.

Shri Hari Vishnu Kamath (Hoshangabad): And, you will break off.

Shri Lal Bahadur Shastri: And break off talks later on as soon as we find in the discussions that they are not prepared to accept it. This is our position. I would request the House to consider this. After all, we should not refuse to talk to them if they want to, but in the talks we have to refer to the stand which we have taken (*Interruptions*).

Mr. Speaker: Order, order.

Shri Alvares (Panjim): Will they take appropriate steps to recover Kanjarkot?

Mr. Speaker: Order, order.

श्री बृजराज सिंह (बरेली) : जो इन का टैक्स्ट है उस को मैं आप को पढ़ कर सुना दूं . . . .

श्री हुकम चन्द कछवाय : इन की नीति हर रोज बदलती रहती है । कल कुछ नीति थी । और आज कुछ और हो गई है ।

अध्यक्ष महोदय : जो सवाल मेंम्बर कर रहे हैं, उन्हों ने पढ़ कर भी सुनाया है । रेणु चक्रवर्ती साहिबा ने भी पढ़ा है । बार बार पढ़ने का क्या मतलब है ?

श्री हुकम चन्द कछवाय : हिन्दी में कहा था ।

श्री बृजराज सिंह : मैं पढ़ कर बताता हूं और आप देखें कि क्या इस के दूसरे माने हो सकते हैं ।

अध्यक्ष महोदय : दूसरे माने हो सकते हैं या नहीं इस को देखना मेरा काम नहीं है । यह मेरा काम नहीं है कि मैं कोई फैसला दूं । आप को मैं सवाल करने की इजाजत दूंगा । जिन मैम्बरों के नाम हैं वे सवाल कर सकते हैं । इस से अधिक नहीं ।

श्री बृजराज सिंह : मेरा भी नाम है ।

अध्यक्ष महोदय: अगर आप का भी नाम है तो आप को भी बुला लूंगा ।

Shri P. R. Chakraverti (Dhanbad): Sir, in the face of the deepening crisis created by the provocations of Pakistan on different frontiers of India, will the Government set all our misgivings and doubts at case by affirming strongly that Government will face the situation with firmness and strength as is expected of an independent nation?

Shri Swaran Singh: Yes Sir.

श्री राम सेवक यादव (बाराबंकी) : पाकिस्तान का यह कहना है कि वह बिना शर्त बातचीत करेगा । साथ ही साथ कंजरकोट जिस का क्षेत्रफल सरकार के पहले कथन के मुताबिक करीब तेरह हजार एकड़ है, उस को वह खाली करने को तैयार नहीं है । हमारे प्रधान मंत्री का यह कहना है कि कंजरकोट पर हम कोई बातचीत या समझौता नहीं

[श्री राम सेवक यादव]

करेंगे। ऐसी सूरत में यह जो बातचीत करने का निर्णय सरकार ने लिया है, उस बातचीत का आधार क्या होगा ?

श्री लाल बहादुर शास्त्री : यह भी एक मसला है। अगर कंजरकोट के बारे में कुछ बात ही करनी है तो बातचीत से ही कुछ पता चलेगा कि क्या उन का रुख है, क्या वे करना चाहते हैं। कुछ तो उन्हों ने प्वाइंट्स दिये है, दो तीन प्वाइन्ट्स दिये हैं। बातचीत उसी के आधार पर होगी। इस को हटाना है या नहीं हटाना है, रखना है, नहीं रखना है यह भी तो बातचीत के जरिये ही पता चलेगा।

श्री राम सेवक यादव : पाकिस्तान ने साफ कर दिया है कि वह कंजरकोट को खाली नहीं करेगा। ऐसी स्थिति में बातचीत का क्या अर्थ है ?

श्री लाल बहादुर शास्त्री : जैसा हम ने कहा है अभी तक हमारे पास कराची से कोई उस तरह की सूचना नहीं आई है।

श्री राम सेवक यादव : बातचीत की क्या जरूरत पड़ती है ?

Mr. Speaker: Shri Kishen Pattnayak.

Shri Priya Gupta (Katihar): Write to them and get the answer.

Mr. Speaker: I have never called Shri Priya Gupta. Unless he is called, he should not put any question.

Shri Priya Gupta: The only reply is "yes" or "no'. I do not understand this policy.

Mr. Speaker: Similar is my condition. I cannot understand his interruptions.

श्री किशन पटनायक (सम्बलपुर) : कच्छ की और कुछ जगहों पर हिन्दुस्तानी सेना की पलटनी कसरत पर पाकिस्तान सरकार ने एतराज किया है। मिलिट्री एक्सरसाइजिज पर किया है। ये कौन कौन सी जगहें हैं और कितनी जगहें है जहां हिन्दुस्तानियों के प्रवेश पर पाकिस्तान की सरकार एतराज करती है ?

Shri Swaran Singh: I have not followed the question.

अध्यक्ष महोदय : पाकिस्तान सरकार ने हमारी किसी मिलिट्री एक्सरसाइजज पर एतराज किया है क्या ? ऐसी कौन सी और कितनी जगहें है जिन पर यह एतराज किया गया है ?

Shri Swaran Singh: This question does not arise out of this at all.

अध्यक्ष महोदय : कच्छ एरिया में एतराज किया है।

श्री किशन पटनायक : चह्वाण साहब इस का जवाब दे सकते है।

Shri Swaran Singh: They have been mentioning in the course of their talks that there have been military movements and they describe them as aggressive postures by India. But we have firmly rejected them. It is our territory and it is for us to decide about the movement of troops.

श्री किशन पटनायक : इस का जवाब दिया है। हाई कमिश्नर ने दिया है। ये कौन सी जगहें हैं यह मैं जानना चाहता हूं।

श्री राम सेवक यादव: जब प्रश्न किया जाता है तो माननीय मंत्री जी को सही उत्तर देना चाहिये। जनरल सा उत्तर देने

से क्या लाभ है । सवाल साफ है । कौन से इलाके हैं जिन के बारे में एतराज किया है ? अखबारों में भी यह चीज छपी है । पाकिस्तान के हाई कमिश्नर ने भी कहा है । उस का उत्तर आना चाहिये ।

अध्यक्ष महोदय : उन्हों ने कहा है कि कई जगहों के वे नाम लेते हैं । इन्होंने फर्मली कहा है . . . .

श्री किशन पटनायक : कौन कौन सी जगहें हैं ? सारी कैसे हो सकती है ?

श्री प्रकाशवीर शास्त्री (बिजनौर) : भारत सरकार की आदत है कि जब तक पानी बिल्कुल मुंह तक न आ जाए तब तक पार्लियामेंट और देश को वह नहीं बतलाती है । 25 जनवरी, 1965 को इन दो चौकियों में जिन की यहां चर्चा है पाकिस्तानी ट्रुप्स देखे गये थे और भारत सरकार ने अब जा कर एक सप्ताह पहले ही पार्लियामेंट को और देश को इस सम्बन्ध में जानकारी दी है । मैं सरकार से यह जानना चाहता हूं कि इतनी भयंकर स्थिति होने के बाद अब तक कमांडर इन चीफ जनरल चौधरी उस क्षेत्र का दौरा कर के आये हैं तो क्या उन्हों ने भारत के संरक्षण मंत्री को अपनी कोई रिपोर्ट दी है या नहीं दी है । अगर दी है तो उन्होंने यह भी बताया होगा कि पाकिस्तानी सेनाओं का जमाव पहले से बहुत अधिक बढ़ गया है, और उस के द्वारा आक्रमण किये जाने की तैयारियां चल रही हैं । ऐसी स्थिति में भारत सरकार का पाकिस्तान से बातचीत करना कहां तक उचित होगा ? क्यों नहीं प्रधान मंत्री आज इस बात को स्पष्ट भाषा में कहते हैं कि जब तक पाकिस्तानी फौज वापिस नहीं जाती है और सामान्य स्थिति नहीं हो जाती है, तब तक भारत पाकिस्तान से बातचीत करने को तैयार नहीं है ?

Shri Swaran Singh: I have already said that there was a clear proposal on certain matters to which we have sent a reply. I would appeal to the hon. Member that unless there is a reply to that, we should not take any other step.

श्री प्रकाशवीर शास्त्री : मेरा सवाल क्या है और जवाब क्या दिया जा रहा है ! आप ही मेरी बात विदेश मंत्री जी को समझा दीजिये ।

अध्यक्ष महोदय : आप की बात उन्होंने समझ ली है ।

श्री प्रकाश वीर शास्त्री : लेकिन उत्तर क्या दे रहे हैं ।

अध्यक्ष महोदय : उत्तर भी दे रहे हैं और कह रहे हैं कि उन को हम ने लिखा था और अभी और जवाब आने वाला है । जब तक न आए तब तक हम कुछ . . .

श्री प्रकाशवीर शास्त्री : मेरा प्रश्न बहुत स्पष्ट था । उस के लिये अधिक व्याख्या की जरूरत नहीं है । कमांडर इन चीफ जनरल चौधरी कच्छ के इस एरिया का दौरा कर के आए हैं । उन्हों ने अपनी रिपोर्ट डिफेंस मिनिस्टर को जरूर दी होगी । उस रिपोर्ट में यह भी होगा कि पाकिस्तान की सेना का जमाव पहले से बहुत अधिक बढ़ता चला जा रहा है और वह आक्रमण की स्थिति में है । ऐसी स्थिति में क्या भारत सरकार अब भी पाकिस्तान से बातचीत करना उचित समझती है क्या ? जो उन की रिपोर्ट है उस पर सरकार की क्या प्रतिक्रिया है ?

The Minister of Defence (Shri Y. B. Chavan): It will be absolutely against the public interest to disclose what the Chief of Army Staff reported to me. Naturally we try to get in touch with what is happening on the other side. These are operational matters. Certainly, I can assure the hon. House that, as far as the army is concerned, it is in a fit condition to face any situation that arises.

श्री प्रकाशवीर शास्त्री : पाकिस्तान के सम्बन्ध में तो जानकारी दे ही सकते हैं ।

18 hrs.

Shri Hari Vishnu Kamath: May I remind the External Affairs Minister of the manner in which he tried to play down or slow-pedal the blatant fact of Pakistani aggression when he made a statement on the 3rd March in this House saying that there was no occupation of any territory, there was only intrusion; whereas a Government spokesman only last Saturday, giving a resume of the events in this particular region, said that by the 3rd of March Pakistan had established its standing post already in Kanjarkot; if so, whether the Government spokesman was authorised by him or whether he made a wrong statement on the 3rd March to mislead the House and to lull the people into complacency? Today, in view of the Government's past performance on China, is the Prime Minister in a position to firmly and categorically assure the House that if in the course of talks Pakistan does not agree to vacate Kanjarkot, other measures including military will be taken to expel Pakistan from Kanjarkot and get the aggression vacated?

Mr. Speaker: Why should the House insist on this that if this happens, this is not to be done? At this moment it is not a good policy.

Shri Hari Vishnu Kamath: We have learnt from previous experience.

Shri Swaran Singh: It is not correct to say that I played down any statement. I gave a factual statement and I stand by every word of that statement. That statement is correct and I would refer to the relevant part of that statement. If there is any statement to the contrary made by any person, that statement should not be accepted and the statement that I made is the correct statement.

I would also appeal to the hon. Member that in these matters we should also keep our own interest in view.

To refresh the memory of Shri Kamath, I would refer him to paragraph 5 of my statement that I made that day in which I quoted a note of the Pakistan Government. That note is dated the 1st March and I have quoted that in that statement. In that note the Pakistan Government had mentioned that while Kanjarkot is being patrolled by the Pakistan Rangers the old fort in the area has not been occupied by Pakistan forces. That was their clear statement in that note which Pakistan had given to us and which is dated the 1st March. We do not accept that, but that is a statement which is contrary to what you now say that their post was already there. That is not even Pakistan's case. So, I would request that we should not press a case which is not even the Pakistan case and it will be very wrong for any hon. Member to . . .

Shri Hem Barua: Pakistan intruded into Kanjarkot on the 2nd February and this is on the files of the External Affairs Ministry. The Home Minister knew it. But, unfortunately, they did not inform the Defence Minister.

Shri Swaran Singh: In these matters if there is evidence of that type which really clinches the issue and conclusively establishes the fact that there was no Pakistani post, I would appeal to the hon. Member not to demolish a case which, even according to Pakistan's admission, is there. It is not correct always to put it in a form which is absolutely incorrect.

About the second issue, the position has been clearly stated that we are taking every necessary step. After the statement made by the Defence Minister, there should be reassurance in the House and in the country about the steps that are taken. You should not really try to belittle the efforts that are being made. It is very wrong. It is not in our interest to adopt that posture.

Shri Hari Vishnu Kamath: On a point of order, Sir. I am constrained to ask you whether you have ruled out, as you appeared to be inclined to do so, the second part of my question because I do remember, the House remembers, the country remembers—it is a bitter memory—that when the late Prime Minister gave an assurance that aggression will be vacated, they climbed down from day to day, from month to month, until finally the stand of November 1962, has been further watered down. Therefore I want an assurance. I do not say that they take military measures straightaway. Even Prime Minister Nehru said once regarding Pakistan in the east, in Bengal, that if certain steps failed, other measures would be considered. I do not want anything but that assurance today. If Pakistan does not agree to vacate Kanjarkot, what are we going to do? Does the Government assure the House that all other measure. . . .

Mr. Speaker: Should that be announced at this moment?

Shri Hari Vishnu Kamath: Because we know Pakistan, we know China very well. They may not know. You know Pakistan. And what has happened in the past? What wrong is there in asking the Government to give an assurance to the nation, to Parliament and to the nation? Let them say that they will take other measures.

Mr. Speaker: What they have to say, they are saying. I am allowing every question to be answered.

Shri Hari Vishnu Kamath: Have you disallowed this part of the question?

Mr. Speaker: As regards the question he put, I got the answer. (*Interruption*) Order, order. I am not concerned with what had been said at that time. I am not to comment on it. I have only to get the answer to the question that is put.

Shri Hari Vishnu Kamath: The question that I put?

Shri Lal Bahadur Shastri: Sir, we know our duty and we have full realisation of our responsibility. . . .

Shri Hari Vishnu Kamath: What happened in NEFA?

Shri Lal Bahadur Shastri:...and there is no doubt that we will discharge our responsibilities to the fullest extent and to the fullest measure possible.

Shri Hari Vishnu Kamath: That is only words, words, words!

डा० राम मनोहर लोहिया (फर्रुखाबाद) : मैं अपील की तरफ ध्यान दिलाना चाहता हूं जो विदेश मंत्री और प्रधान मंत्री दोनों ने की है। मैं उस के बारे में कह रहा हूं।

अध्यक्ष महोदय : यह उन की अपील है आप मानें या न मानें। मझे तो माननीय सदस्यों को बुलाने दीजिये।

डा० राम मनोहर लोहिया : मैं आप से कह रहा हूं। यह दोमुही सरकार कुछ करेगी या नहीं, इस पर मुझे कुछ नहीं कहना है। मुझे खाली यह पूछना है कि जैसा कि प्रधान मंत्री साहब कहते हैं कि पाकिस्तान ने कुछ नहीं कहा है कि वह कंजरकोट खाली करेंगे या नहीं करेंगे। तो क्या प्रधान मंत्री साहब ने पाकिस्तान से कह दिया है कि वह कंजरकोट खाली करवायेंगे ? क्या यह कहा है, मुझे इतना ही बता दें।

Mr. Speaker: I did not allow his question. His name is not there.

डा० राम मनोहर लोहिया : प्रधान मंत्री जी जवाब दे रहे हैं।

अध्यक्ष महोदय : नहीं ।

डा० राम मनोहर लोहिया : अच्छा साहब ।

अध्यक्ष महोदय : अब मुझे उधर देखने दीजिये जिन को बुलाया गया है ।

श्री यशपाल सिंह (कैराना) : पाकिस्तान कंटीनुअसली यह प्रोपैगेन्डा कर रहा है कि कंजरकोट पाकिस्तान का इलाका है और हिन्दुस्तान ने उस पर हमला किया । हिन्दुस्तान न पाकिस्तान का कोई टैंक बरबाद कर सका न कोई नुकसान पहुंचा सका । और इस प्रोपैगेन्डा में चाइना, जो हमारा सब से बड़ा शत्रु है, और नागा विद्रोही, उन का साथ दे रहे हैं । तो सरकार ने उस के मुकाबले में कौन से देशों को तैयार किया है और वर्ल्ड ओपीनियन तैयार करने के लिये सरकार ने क्या किया है । गलत प्रोपैगेन्डा जो हो रहा है उस के मुकाबले में सरकार ने क्या कदम उठाये हैं, और किस तरह से सरकार उन को पीछे हटायेगी । क्या सरकार के पास कोई योजना है उन की फौजों को पीछे हटाने के लिये ?

Shri Swaran Singh: About the first part, the Home Minister had stated on the last occasion that the other countries were being informed. That has been done. Also, the Security Council was informed. So, we have tried to keep the countries informed about the true facts of the situation.

About the second part, that has already been replied to by the Prime Minister.

Shri Priya Gupta: Does the Prime Minister include us also in that "we are responsible"? Does the Prime Minister mean that we are not included in the word "we"?

श्री ओंकार लाल बेरवा (कोटा) : 3 मार्च को कंजरकोट पर एक चौकी पाकिस्तानियों ने बनाई और बारह दिन बाद दिग्नाम पर दूसरी चौकी उन्हों ने 15 तारीख को बनाई । अब 9 तारीख को उन्हों ने आर्डर दिया पाकिस्तान मिलिटरी को हमला करने का । तो क्या अब तक हम कंजरकोट को अपनी भूमि नहीं मानते थे ? और अगर मानते थे तो अब तक महीने डेढ़ महीने तक हमारे चुप रहने का क्या कारण था ? हम ने कोई कार्यवाई क्यों नहीं की ?

श्री स्वर्ण सिंह : कोई चुप नहीं है । यह बिल्कुल गलत बात है । मैं कहता हूं और हम ने उस दिन भी कहा था, कि वह हमारी टैरिटरी है और उस पर हमारा कब्जा रहेगा । प्राइम मिनिस्टर ने खुद कहा है कि हम उसे हासिल करेंगे । इस में चुप रहने की क्या बात है ।

श्री ओंकार लाल बेरवा : आप चुप क्यों रहे जब वह चौकी बनाते रहे ? डेढ़ महीने तक आप चुप क्यों रहे ?

श्री स्वर्ण सिंह : जो तारीखें माननीय सदस्य ने दी हैं, उन को मैं नहीं मानता । गलत चीज है जो 15 तारीख उन्होंने बतलाई ।

अध्यक्ष महोदय : श्री बृजराज सिंह को मैं ने बुलाया था लेकिन वह उठे नहीं ।

श्री बृजराज सिंह : यहां जो हम्बग चल रहा था उस में मैं सुन नहीं सका यह चिल्लाहट मची हुई थी ।

अध्यक्ष महोदय : अगर मैं यह लफ्ज कहता तो बहुत एतराज होता ।

श्री बृजराज सिंह: 12 तारीख को अपने वक्तव्य में प्रधान मंत्री जी ने अंग्रेजी भाषा के आवरण में ढक कर यदि इस हाउस को समझा भी दिया कि मैं ने ऐसा नहीं कहा था तो उस से कोई उपयोगी फल निकलने वाला

नहीं है मैं हिन्दी में उसे पढ़ कर ग्राप के सामने एक बार सुनाना चाहता हूं, ग्रौर फिर मैं ग्रपना सवाल करूंगा । इस में लिखा है :

"जहां तक कंजरकोट की बात है हमारा पक्का इरादा है कि उन का स्टैंडिंग पोस्ट हम वहां नहीं रहने देंगे । यह ठीक है कि उस को हटाने में हम ग्रपना समय, ग्रपनी ग्रौर जरूरत, सब शर्तों को पूरा कर के ही उधर कार्यवाई करेंगे । इस बीच में ग्रगर कोई बातचीत होती है, इस को बन्द करने की बात कही जाती है"

किस को बन्द करने की पता नहीं ।

"तो इसमें यह शर्त होगी कि कंजरकोट खाली किया जाए, वैसे हम बात करने के लिये तैयार नहीं हैं ।"

यह हिन्दी में जवाब दिया था । मेरा निवेदन केवल इतना है कि क्या इस से यह ग्रर्थ निकलता है कि हम बात करने को राजी हो जायेंगे ग्रौर राजी हो जाने के बाद उन से कहेंगे कि कंजरकोट खाली कर दो, ग्रौर उस के साथ यह शर्त रखेंगे कि, नहीं तो हम बात नहीं करते । क्या यह ग्रर्थ निकलता है या यह ग्रर्थ निकलता है कि यदि वह कंजरकोट को खाली करने को तैयार न हुए तो हम ग्रमुक ग्रमुक एक्शन लेंगे, में केवल यह जानना चाहता हूं ।

श्री लाल बहादुर शास्त्री : जैसा मैं ने ग्रंग्रेजी में कहा था वही बिल्कुल हिन्दी में भी है, ग्रौर इस का कोई दूसरा ग्रर्थ नहीं निकल सकता सिवा उस के जो मैं ने स्वयं कहा था । इस में भी यह कहा गया है कि ग्रगर कोई बातचीत होती है तो उस में यह शर्त होगी कि कंजरकोट खाली किया जाए । हम वह शर्त ग्रब भी रखते हैं ग्रौर रखेंगे । उन्होंने जो हम को लिखा है वह यह है कि स्टेटस को हो, यानी जो पूर्व स्थिति थी, जो पहले की हालत थी, वह ग्रा जाए तो हम उस सम्बन्ध में बात करना चाहते हैं । बात करने के लिये वह पहले की स्थिति बने तो कैसे बने । जब वह यह कहते हैं कि स्टेटस को रेस्टोर हो, जो पुरानी स्थिति थी उस पर वह चीज ग्राजावे, ग्रौर उस पर बात चीत करने के लिए तैयार हैं, तो फिर हम को बातचीत करने में क्या इन्कार हो सकता है । उस बातचीत में क्या फैसला होता है, या नहीं होता है, वह तो ग्रलग चीज है । ग्रगर उस में फैसला नहीं होता तो हमें क्या कार्यवाई करनी है, वह हम जानते हैं, उस को ग्रागे देखेंगे ग्रौर उस को करेंगे ।

Mr. Speaker: The House will now stand adjourned and meet again at 11 A.M. on Monday, the 19th April, 1965.

18·13 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, April 19, 1965/Chaitra 29, 1887 (Saka).

GMGIPND—RS—261 (Ai) LS—25-5- 65—970.